

(घ) पावर टिलरों के मूल्यों को कम करने के उद्देश्य से सरकार ने पूर्ण रूप से निमित्त पावर टिलरों के उत्पादन शुल्क से छूट दी है। पावर टिलरों के उत्पादन में प्रयुक्त होने वाले पुर्जों को भी उत्पादन शुल्क से छूट दे दी गई है।

Complaint against M/h. Ranbaxy

1810. SHRI MUKHTIAR SINGH MALIK: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have since inquired into the working of M/s. Ranbaxy a drug manufacturing company in India;

(b) whether it has come to notice of the Government that this company has been violating foreign exchange Rules and marketing certain type of drugs without industrial licence; and

(c) if so, nature of action taken by Government against the company to avoid such recurrence?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS (SHRI R. K. JAICHANDRA SINGH):

(a) No, Sir.

(b) No instance relating to violation of Foreign Exchange Regulation Act has come to the notice of my Ministry. M/s. Ranbaxy Laboratories Limited are manufacturing Sudhinol N. Compound Capsules under "authorisation of doubtful validity."

(c) Working Group set up by the Government has identified a list of items which are being manufactured by drug companies "under authorisation of doubtful validity." No decision has been taken by the Government so far.

Workers' participation

1811. DR. BAPU KALDATE: Will the Minister of INDUSTRY be pleased to state:

(a) what steps have been taken for implementing the Labour Ministry's Resolution dated the 30th December, 1983 besides shop level and plant participation of workers;

(b) whether any representative has been nominated on the Board of Directors of Pharmaceutical undertakings under his Ministry;

(c) whether the proposal forwarded to the Minister in early 1985 by the Federation of Smith Stanistreet Workers Unions has been implemented; and

(d) if not what are the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF PUBLIC ENTERPRISES (SHRI K. K. TEWARI): (a) The administrative Ministries and the public undertakings have been advised to implement the Government's declared policy on workers' participation in management as indicated in the Labour Ministry's Resolution dated 30th December, 1983. In order to monitor the implementation of the scheme, a Tripartite Committee comprising Government representatives, union leaders and representatives of the public enterprises has been set up.

(b) and (c) No, Sir. No formal proposal has been received from Smith Stanistreet Pharmaceuticals Ltd.

(d) Does not arise in view of above.

Unintended profits by Multinational Drug Companies

1812. SHRI VISHVJIT PRITHVIJIT SINGH: Will the Minister of INDUSTRY be pleased to state:

(a) what steps have been taken by Government to ensure that unintended profits by the Multinational Drug Companies, are exhibited by all these companies separately in their Balance Sheets; and

(b) what are the names of the companies who are already showing the amounts in their Balance Sheets